

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 20.04.2022 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 532 of 2020	Ankineedu Maganti Vs. State Bank of India	Shruti Choudhry	
2.	Comp. App. (AT) (Ins) No. 80 of 2022	Vibrus Homes Pvt. Ltd. Vs. Ashimara Housing Pvt. Ltd. & Anr.	Udit Gupta	Hitesh Mankar Zorawar Singh-R1
3.	Comp. App. (AT) (Ins) No. 290 of 2022	Dresier Commodities Pvt. Ltd. Vs. Jaipuria Buildcon Pvt. Ltd.	Rahul Ahuja	
4.	Comp. App. (AT) (Ins) No. 383 of 2022	Shailesh Verma Resolution Professional of Lavasa Corporation Ltd., DASVE Convention Center Ltd., Warasgaon Assets Maintenance Ltd., DASVE Retail Ltd., and Warasgaon Power Supply Ltd. Vs. Maharashtra State Electricity Distribution Company Ltd.	Ajoy Roy	Ramni Taneja Kiran Gandhi Aakash Kothari

For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 230 of 2021	Universal Speciality Chemicals Pvt. Ltd. Vs. Safex Chemicals (India) Ltd.	Abhishek Bharti	Rahul Garg Himanshu Gupta
6.	Comp. App. (AT) (Ins) No. 622 of 2021	Hemant Agarwal Vs. Santosh Associates & Anr.	Manish Raghav	Divya Jagga Sumit Shukla
7.	Comp. App. (AT) (Ins) No. 657 of 2021	Sun Pharmaceuticals Industries Ltd. Vs. Allychem Laboratories Pvt. Ltd.	Ashish Verma	Keshav Gupta Vishal Mahajan Vidit Anand

8.	Comp. App. (AT) (Ins) No. 922 of 2021	Shamji Optima Pvt. Ltd. Vs. Tridhaatu Aranya Developers LLP.	Gaurav Nair	Ayush Puri
9.	Comp. App. (AT) (Ins) No. 1035 of 2021	Puneet Kumar (Suspended Director of Nysa Communications Pvt. Ltd.) Vs. Computer Junction Private Ltd. & Anr.	Shadab Alam	Tushar Thareja-R1 Sumit Sinha-R2
10.	Comp. App. (AT) (Ins) No. 1040 of 2021	Canara Bank (Erstwhile Syndicate Bank) Vs. Supreme Alloys Ltd. & Anr.	Abhishek Naik	Sameer Rohatgi Manohar Malik-R2
11.	Comp. App. (AT) (Ins) No. 1093 of 2021	The Janata Cooperative Bank Ltd. Vs. Suresh Kumar Jain & Ors.	Rajesh Raina	Anoop Kr. Awasthi- R1
12.	Comp. App. (AT) (Ins) No. 17 of 2022	Ashish Gupta Vs. Delagua Health India Pvt. Ltd. & Ors.	Nilotpal Shyam	Indranil Ghosh Palzer Mokhtan-R2
13.	Comp. App. (AT) (Ins) No. 93 of 2022	Indo World Infrastructure Pvt. Ltd. Vs. Mukesh Gupta RP of Rohtas Projects Ltd. & Ors.	Sumit Kalra	Abhishek Anand Tanveer Oberoi-R1
14.	Comp. App. (AT) (Ins) No. 121 of 2022	Kanchan Dutta Vs. Indiabulls Asset Reconstruction Company Ltd. & Ors.	Indranil Ghosh	Sumesh Dhawan Vatsala Kak-R1 & R2 Vikky Dang-R5
15.	Comp. App. (AT) (Ins) No. 197 of 2022	Drive India Enterprise Solutions Ltd. Through Its Authorized Representative Vs. Essline Engineers and Consultants Pvt. Ltd.	Shilpa Chohan	Siddharth Dutta Gunjan Malhotra
16.	Comp. App. (AT) (Ins) No. 208 of 2022	IFFCO Tokio General Insurance Co. Ltd. Vs. Cox and Kings Ltd. & Anr.	Shwetabh Sinha	Nirman Sharma Akash Menon Pulkitesh D. Tiwari Bency Ramakrishnan- R1
17.	Comp. App. (AT) (Ins) No. 222 of 2022	Suyog Elements Pvt. Ltd. Vs. Stabling Road Solutions Pvt. Ltd.	Aishwarya	

18.	Comp. App. (AT) (Ins) No. 229 of 2022	Maharashtra State Electricity Distribution Company Ltd. Vs. Parth Engineering and Company	Samir Malik	Ayush J Rajani Khushboo J Rajani
19.	Comp. App. (AT) (Ins) No. 230 of 2022	Ramesh Chander Agarwala Vs. State Bank of India & Anr. With	Saurabh Jain	Om Narayan Rai Mohit Seth-R1
20.	Comp. App. (AT) (Ins) No. 231 of 2022	Pankaj Lohariwal Vs. State Bank of India & Anr.	Saurabh Jain	Om Narayan Rai Mohit Seth-R1
21.	Comp. App. (AT) (Ins) No. 241 of 2022 & I.A. No. 842 of 2022	Principal Commissioner of Income Tax, Dibrugarh & Anr. Vs. Assam Company India Ltd. With	Shlok Chandra	Ajay Gaggar Rakhi P. Paul Robin Sirohi
22.	Comp. App. (AT) (Ins) No. 242 of 2022	Principal Commissioner of Income Tax, Dibrugarh & Anr. Vs. Assam Company India Ltd. With	Shlok Chandra	Ajay Gaggar Rakhi P. Paul Robin Sirohi
23.	Comp. App. (AT) (Ins) No. 243 of 2022	Principal Commissioner of Income Tax, Dibrugarh & Anr. Vs. Assam Company India Ltd.	Shlok Chandra	Rakhi P. Paul Rakhi P. Paul Robin Sirohi
24.	Comp. App. (AT) (Ins) No. 265 of 2022	Surya INNS Ltd. Vs. Sahara Hospitality Ltd.	M V Kini	
25.	Comp. App. (AT) (Ins) No. 274 of 2022	Amitabh Roy Vs. Master Development Management (India) Pvt. Ltd. & Anr.	Anand S Kumar	Ankur Rai
26.	Comp. App. (AT) (Ins) No. 276 of 2022	Rajprotim Agencies Pvt. Ltd. Through Partha Protim Banerjee Vs. Jyoti Maheshwari & Anr.	Shaily Pandey	
27.	Comp. App. (AT) (Ins) No. 289 of 2022	Premjit Singh Chadha Vs. Bank Of Baroda	Raghav Sharma	Vivek Sinha

For Hearing

28.	Comp. App. (AT) (Ins) No. 781 of 2020	Nilkamal Ltd. Vs. Wholly Joy Products Pvt. Ltd.	Pankaj Bhagat	Nitesh Jain
29.	Comp. App. (AT) (Ins) No. 1065 of 2020	Gail (India) Ltd. Vs. Kuldip Kumar Bassi Resolution Professional of Asian Colour Coated Ispat Ltd. & Anr.	Varun K. Chopra	Pooja Mahajan
30.	Comp. App. (AT) No. 118 of 2021	Sonia Khosla & Anr. Vs. Montreaux Resorts (P) Ltd. & Ors. With	Aadya Mishra Deepak Khosla	Jay Salva Anand M. Mishra-R2 to 4 & 6 to 8
31.	Comp. App. (AT) No. 119 of 2021	Montreaux Resorts (P) Ltd. Vs. Ascot Hotels & Resorts Ltd. & Ors.	Aadya Mishra Deepak Khosla	Jay Salva Anand M. Mishra-R2 to R7

02:00 PM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Hearing

32.	Comp. App (AT) (Ins) No. 1286 of 2019	Shiv Kumar Malani Vs. JM Financial Asset Reconstruction Ltd. & Ors.	Kunal Chatterji	Abhishek Anand-R1 S.K Singh-R2
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1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar